

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: The 20<sup>th</sup> Feb, 2026**

**No. 161 A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-**

<b>Sl. No.</b>	<b>Name of the Officers with designation and present place of posting.</b>	<b>Name of the station where the officer has been transferred.</b>	<b>Chain of Transfer</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>
1.	Sri Dipankar Pandey, Principal District and Sessions Judge, Madhubani.	Bhagalpur	Vice Sri Dharmendra Kumar Singh, Principal District and Sessions Judge, Bhagalpur who has been transferred and posted as Member secretary, Bihar State Legal Services Authority, Patna.
2.	Ms. Anamika T., Registrar (Establishment), Patna High Court, Patna.	West Champaran at Bettiah	Vice Sri Prajesh Kumar, Principal District and Sessions Judge, West Champaran, who has been posted as Registrar (Establishment), Patna High Court, Patna.
3.	Sri Akhilesh Kumar Jha, Secretary, Bihar Legislative Council, Patna.	Sitamarhi	Vice Sri Dinesh Sharma, Principal District and Sessions Judge, Sitamarhi who has been transferred and posted as Principal District and Sessions Judge, Saharsa.
4.	Sri Pawan Kumar Pandey, Member Secretary, Bihar State Legal Services Authority, Patna.	Madhubani	Vice Sri Dipankar Pandey, Principal District and Sessions Judge, Madhubani, who has been transferred and posted as Principal District and Sessions Judge, Bhagalpur.
5.	Sri Ashutosh Kumar Jha, Principal District & Sessions Judge, Saharsa.	Nawada	Vice Ms. Shilpee Soniraj, whose unfortunate demise occurred on 06.02.2026.
6.	Sri Dinesh Sharma, Principal District and Sessions Judge, Sitamarhi.	Saharsa	Vice Sri Ashutosh Kumar Jha, Principal District & Sessions Judge, Saharsa who has been transferred and posted as Principal District and Sessions Judge, Nawada.

**By order of the High Court,**

**Sd/- P.K.Malik**

**Registrar General**

Memo No. 15649 - 15677 /A. D. Apppt., Patna, the 20<sup>th</sup> Feb., 2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Ms. Anamika T., Registrar (Establishment), Patna High Court, Patna / Sri Akhilesh Kumar Jha, Secretary, Bihar Legislative Council, Patna / Sri Pawan Kumar Pandey, Member secretary, Bihar State Legal Services Authority, Patna / Principal District and Sessions Judges (I/c), West Champaran at Bettiah / Saharsa / Sitamarhi / Nawada /Madhubani / Bhagalpur / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c., Statistical Section, Patna High Court, Patna / Section Officer-I/c., A.D. Misc. Section, Patna High Court, Patna / Section Officer-I/c., Vigilance Cell, Patna High Court, Patna / Section Officer-I/c. Legal Cell, Patna High Court, Patna / Section Officer-I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c AD General Section / Senior Programmer, Patna High Court, Patna, for information and necessary action.

**The officer named at Sl. No. 1 is directed to make over charge of his present assignment in consultation with Sri Dharmendra Kumar Singh, Principal District and Sessions Judge, Bhagalpur in order to join his new assignment.**

**The officer named at Sl. No. 2 is directed to make over charge of her present office after obtaining the necessary permission of Hon'ble the Chief Justice, Patna High Court, Patna to join her new assignment.**

**The officer named at Sl. No. 3, 4 and 6 are directed to make over charge of their present assignments in consultation with officers named at Sl. No. 6, 1 and 5, respectively, in order to join their new assignments.**

**The officer named at Sl. No. 5 is directed to make over charge at his present place of posting immediately so as to join his new assignment soon thereafter.**

By order of the High Court,

  
Registrar General